

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.6976 of 2014

The Registrar (Judicial), Orissa High Court, Cuttack ***Petitioner***

-versus-

Government of Odisha and others ***Opposite Parties***

Mr. Debakanta Mohanty, A.G.A. for the State
Proxy counsel on behalf of
Mr. B.P. Tripathy, Advocate for O.P. No.7
Mr. B.P. Das, Advocate for O.P. No.6

**CORAM:
THE CHIEF JUSTICE
JUSTICE G. SATAPATHY**

**ORDER
04.04.2023**

Order No.

11. 1. An affidavit has been filed on 3rd April 2023 by the State Pollution Control Board (SPCB) stating that it has been monitoring the water quality of Brahmani river and its tributaries at 41 stations now as compared to 26 stations in 2014. In 37 out of the 41 stations, the water quality conforms to the quality of a Class-C river. It is claimed that the conformity percentage has increased from 3.8 in 2014 to 90.2 in 2022. Two sewage treatment plants, one in Talcher and one in Rourkela have been established apart from 15 septage treatment plants; one more is stated to be under construction. It is further claimed that it has been ensured “that all major industries in Angul District adopt functional zero effluent discharge system”. It is stated that the Mahanadi Coalfields Limited

in Talcher has also adopted functional zero waste water discharge system.

2. The chromite mines are stated to have upgraded their effluent treatment plants for treatment of hexavalent chromium and have installed online systems to monitor the discharge of wastewater into the Damsala nallah. The results of monitoring for the period January to December 2022 have been enclosed. It is assured that SPCB is keeping strict vigil on the Brahmani river water quality and will continue to take necessary remedial and coercive measures against any party causing a downgrade in the water quality.

3. Learned counsel appearing for the CPCB states that he has still not received the copy of the affidavit of the Chief Secretary. Mr. Mohanty, learned Additional Government Advocate for the State undertakes to serve him a copy today itself. The affidavit of the CPCB be filed by the next date.

4. List on 17th May, 2023.

(Dr. S. Muralidhar)
Chief Justice

(G. Satapathy)
Judge

S.K. Guin